

1966-67 को समाप्त छः वर्षों के मुलमा-
नक आंकड़े इस प्रकार हैं —

वर्ष	पोस्त की खेती का रकबा (हेक्टेयरों में)
1961-62	44,583
1962-63	25,787
1963-64	21,066
1964-65	18,894
1965-66	12,064
1966-67	14,213

(ग) इस वर्ष अफीम के उत्पादन
का अनुमान 70 टिप्री बन्तल पर 4,70,000
किन्फो का है।

Seizure of smuggled Gold

217. Shri George Fernandes:
Shri S. M. Joshi;
Shri Madhu Limaye;
Shri J. H. Patel;
Shri S. M. Banerjee:

Will the Minister of Finance be
pleased to state:

(a) the total quantity of contra-
band gold seized by the Customs and
other Government agencies during the
last five years;

(b) the value thereof at Indian and
International prices;

(c) how this gold is disposed of;
and

(d) whether there have been cases
of misappropriation of the gold
seized by certain officials?

The Deputy Prime Minister and
Minister of Finance (Shri Morarji
Desai): (a) The total quantity of
contraband gold seized by the Cus-
toms and Central Excise authorities
during the years 1962, 1963, 1964, 1965
and first half-year of 1966 is 9929
kgms. The information in respect of
the second half-year of 1966 is being
collected and will be laid on the Table
of the Sabha.

(b) The value of the gold mentio-
ned in (a) above at international rate
is Rs. 532 lakhs (approx.). The market
value of this gold is Rs. 1169 lakhs
(approx.).

(c) Gold after confiscation is deposi-
ted in the Government mint.

(d) No case of misappropriation of
the gold seized has come to the no-
tice of the Government.

Accommodation for Homeless

318. Shri George Fernandes:
Shri S. M. Joshi;
Shri Madhu Limaye;
Shri J. H. Patel;
Shri Yashpal Singh;
Shri S. C. Sumanta;
Shri Siddheshwar Prasad:

Will the Minister of Works, Housing
and Supply be pleased to state:

(a) the number of houses needed to
house the people who are either
homeless or live in slums, dilapi-
dated buildings, hutments and sub-
standard houses;

(b) the number of houses which are
being built annually by the Housing
Boards, private and public sector em-
ployers to house their employees and
by landlords; and

(c) whether Government are con-
sidering any proposal to start a
lottery to find resources for housing
construction?

The Deputy Minister in the Ministry
of Works, Housing and Supply (Shri
Khal Singh): (a) The shortage of
houses in urban areas in April, 1966,

was estimated at 114 lakhs. The corresponding figure for rural areas was 600 lakhs.

(b) On an average, about 40,000 houses are being built annually by the various agencies under the social housing schemes of this Ministry. Statistics of houses being built by other public authorities (e.g. Central Ministries, Departments, States, undertakings, and local bodies etc.) for their employees and by the private employers/landlords are not available.

(c) No such proposal is under consideration of the Government at present.

Operational Programme for 1967

319. Shri C. C. Desai: Will the Minister of Planning be pleased to state:

(a) whether the Prime Minister has issued a directive to all Central Ministries to prepare an operational programme for 1967;

(b) the exact significance of the operational programme or so-called performance budget for each Department; and

(c) what is proposed to be achieved by preparing such programmes and in what way this innovation is an improvement for the better over the previous position?

The Minister of Planning, Petroleum and Chemicals and Social Welfare (Shri Asoka Mehta): (a) and (b). The Ministries have been advised to frame suitable performance budgets for the next twelve months.

(c) Performance budgeting purports to place the accent on actual performance on the basis of physical targets, etc. and implementation of programmes and not just on financial utilisation.

Unauthorised Occupation of Government Quarters

320. Shri C. C. Desai:
Shri Sharda Nandi:

Shri J. B. Singh:
Shri Ranjit Singh:
Shri Bharat Singh Chauhan:

Will the Minister of Works, Housing and Supply be pleased to state:

(a) the number of Government bungalows in occupation of unauthorised persons;

(b) the rent being charged from them; and

(c) the steps Government contemplate to get such houses vacated in view of the shortage of accommodation?

The Deputy Minister in the Ministry of Works, Housing and Supply (Shri Iqbal Singh): (a) 36 bungalow type accommodation.

(b) Rent is being charged at market rate.

(c) In some cases eviction proceedings under the Public Premises (Eviction of Unauthorised Occupants) Act, 1958, have already been started and in others these are being initiated.

Excise Duty on Petrol and Kerosene

321. Shri Sequeira: Will the Minister of Finance be pleased to state:

(a) the Central excise duties that were levied on Petrol, Kerosene, Refined Diesel, Light Diesel and Furnace Oil, (i) before devaluation (ii) after devaluation, in rupees per kilolitre;

(b) the additional excise duties levied on each of the above products, in terms of rupees per kilolitre; and

(c) the proportion of the sale of each of the above products to the total sales of all the above products?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) to (c). The information is furnished in the statement laid on the Table of the House. [Placed in Library. See No. LT-380/87]. Since both Light Diesel Oil and Furnace Oil are